

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Competition Appeal (AT) No. 22 of 2019**

**IN THE MATTER OF:**

**General Motors India Pvt. Ltd.**

**...Appellant**

**Versus**

**Competition Commission of India & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Amit Sibal, Sr. Advocate with Mr. Avinash Amarnath, Mr. Ambar Bansai, Mr. Soham Kumar, Mr. Param Tandon, Ms. Sreemoyee Deb, Mr. Shashank Gautam and Mr. Amit Mishra, Advocates**

**For Respondents: Mr. Vaibhav Gaggar, Ms. Neha Mishra, Ms. Aayushi Sharma and Ms. Niti Richhariya, Advocates**

**O R D E R**

**29.08.2019:** Due to paucity of time this matter could not be taken up.  
Post this appeal 'for admission (after notice)' on **30<sup>th</sup> September, 2019.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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